

Modernisation of Chasnala Coal Handling Plant by Indian Iron and Steel Company

3983. SHRI M. ISMAIL : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether it is a fact that Indian Iron and Steel Company has undertaken Chasnala Coal Handling Plant's modernisation programme;

(b) if so, whether Indian Iron and Steel Company has received tenders;

(c) whether it is a fact that the Rehabilitation Industries Corporation (RIC) has offered the lowest tender as per price opening bid for undertaking the job; and

(d) whether Government are considering to give the work to (RIC), a Government of India Undertaking ?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : (a) The Indian Iron and Steel Company has undertaken a project for providing balancing facilities for its Chasnala Washery. Balancing facilities of coal handling plant forms a part of this project.

(b) and (c) Yes, Sir. For the balancing facilities of coal handling plant.

(d) Indian Iron and Steel Company has already awarded the job of balancing facilities of coal handling plant to the Rehabilitation Industry Corporation (a Government of India Undertaking) on February 18, 1984.

Out of Turn Allotment of Maruti Vehicles

3984. SHRI R.P. SARANGI : Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Questions No. 234 on 16 November, 1983 and No. 4788 on 21 December, 1983

regarding out of turn allotment of Maruti Vehicles in the commercial interest of the company and state :

(a) the type and category of persons sought to be covered within the ambit of "image building" and "enhancement of product reputation";

(b) the meaning of "enlargement of market Share" when the current waiting lists of consumers will be exhausted in 1987 and the current demand exceeds the scheduled production till 1987 and the types of persons sought to be covered under this phrase;

(c) the phrase "more efficient management of environment external to Maruti" and specify the type of persons in Maruti's external environment that are sought to be covered in this phrase; and

(d) the share of allotments in commercial interest of Company, out of 5 per cent manufacturers Quota ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) : (a) and (c) Each request for out of turn allotment under these criteria is considered by the Board of Directors on a case to case basis;

(b) It is company's policy to make all efforts to ensure a continued large market for company's product even after 1987;

(d) There is no predetermined share of allotments in "commercial interest of company" out of 5% manufacturers quota.

सरकारी क्षेत्र के उपकरणों का कार्य निष्पादन

3985. श्री एन. ई. हीरो : श्री विस महाटा : क्या उद्योग मंत्री यह बताने कि कृपा करेंगे कि :

(क) क्या उनके मंत्रालय के अधीन सरकारी क्षेत्र के उपकरणों के कार्यकरण का कोई पुनरीक्षण किया गया है;